Allocation of time for Disposal of Govt.

Allocation of Time for Disposal of Government Legislative and other Business.

THE DEPUTY CHAIRMAN: I have to inform Members that the Business

Advisory Committee at its meeting held on Thursday, the 5th May 1994 allotted time for Government Legislative and other Business as follows:-

	Business	Time Allotted
1.	Consideration and return of the Finance Bill, 1994 after it has been passed by the Lok Sabha	4 Hours
2.	Consideration and passing of the Specified Areas (Issue of Identity Cards to Residents) Bill 1993, after it has been passed by the Lok Sabha.	1 Hour
3.	Consideration and passing of the Rubber (Amendment) Bill, 1992, after it has been passed by the Lok Sabha.	1 Hour
4.,	Discussion on the Resolution regarding further continuance of President's Rute in the State of Manipur	1/1/2 Hours
5.	Consideration and passing of the following Bills:-	•
	(a) The Institutes of Technology (Amendment) Bill, 1994	1 Hour
	(b) The Doctor Bhimrao Ambedkar University Bill, 1994	1 Hour

Announcement Re. Government Business for the Week Commencing 9th 1994

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTA-RY AFFAIRS (SHRIMATI MARGA-RET ALVA): Madam, with your permission I rise to announce that Government Business during the week commencing 9th May, 1994 will consist of:—

- 1. Consideration and passing/return of the following Bills as passed by Lok Sabha:—
- (a) The Appropriation (No. 2) Bill, 1994.
 - (b) The Finance Bill, 1994.
- (c) The Specified Areas (Issue of Identity Cards to the Residents) Bill, 1993.
- 2. Consideration and Passing of the following Bills:—
- (a) The Institutes of Technology (Amendment) Bill, 1994.

- (b) The Doctor Bhimrao Ambedkar University Bill, 1994.
 - 3. Discussion on the Resolution regarding further continuance of the President's Rule in the State of Manipur.
- Discussion on the working of the Ministry of Health and Family Welfare.

REFERENCES

Failure of Government to Seli VS N L. Euro Issue

श्री जगवीश प्रसाद माथुर : (उत्तर प्रदेश) सहोदया, मैं एक गंभीर विषय की ग्रोर सदन का ध्यान ग्राक्षित करना चाहता हूं। महोद्रया जैसा कि समाचार-पतों में छपा है ग्रीर सबको ज्ञात है कि विदेश संचार निगम ग्रपने यूरो शेयसं बेचने के लिये विश्व बाजार में गई थी। वहां पर जितनी उनको ग्रपेका थी वैसे भाव नही मिले। इसलिये उन्होंने बाजार से ग्रपने शेयसं की बिकी वापस ले ली। इस वापस लेने के कारण से हिन्दुस्तान

का स्ट्राय बहुत बड़ी माला में गिर गया